

Calcutta High Court (Appellate Side)

Scrutiny List From 21-06-2021 To 21-06-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CO	1225/2021	TARAK NATH ROY	DEBABRATA ROY	12-07-2021	ORDER DT ON THE CERTIFIED COPY IS 21.06.2019 WHEREAS ORDER DT ON THE FIRST PAGE OF THE PETITION IS 24.06.2019
2	CO	1227/2021	ANANDAMOY DAS@ANANDA MOHAN DAS	SOU MO CHAUDHURY	12-07-2021	PETITIONER PH. NO. IS ABSENT
3	CRM	4246/2021	KADHIR IBRAHIM@KADIR IBRAHIM	SAGNIK MUKHERJEE	12-07-2021	1. COPY OF ONLINE SERVICE TO LD. P. P. IS NOT ATTACHED. INSTEAD OF THAT COPY, ONLY COPY OF ONLINE SERVICE TO LD. ADVOCATE GENERAL IS ATTACHED.
4	CRM	4257/2021	SONAI BISWAS@MITHU BISWAS	SOURABH SENGUPTA	12-07-2021	WRONG ADDRESSING OF THE HONERABLE CHIEF JUSTICE (ACTING)
5	CRM	4269/2021	REJAUL MONDAL	MAZHAR HOSSAIN CHOWDHURY	12-07-2021	6%
6	CRM	4276/2021	SANTU DHALI	KUSHAL DAS	12-07-2021	1. XEROX COPY OF THE ORDER IS NOT ATTACHED 2. PETIONER IN JAIL IS NOT MENTIONED
7	CRM	4279/2021	BAPPA ROY	ANINDYA GHOSH	12-07-2021	1. WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE (ACTING).
8	CRR	1389/2021	MIDLAND NURSING HOME PVT LTD AND ANR	AKASHDEEP MUKHERJEE	12-07-2021	1. SYNOPSIS, BRIEF LIST OF DATES ARE NOT ATTACHED. 2. NOTARY STAMP IS ABSENT ON PAGE 1 OF THE PETITION WHERE CORRECTION IS MADE. 3. HONBLE CHIEF JUSTICE (ACTING) NAME IS WRONGLY TYPED IN THE ADDRESSING PARA. IN PAGE 3.
9	WPA	10798/2021	MD JASIM KHAN	TANMOY CHATTO PADHYAY	12-07-2021	1. NO SIGNATURE OF LEARNED ADVOCATE IN ZERO PAGE. 2. WRONGLY ADDRESSING OF HONOURABLE CHIEF JUSTICE (ACTING)